

**Circulation of unapproved TB drugs**

2520. SHRI HISHEY LACHUNGPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that out of 110 TB fixed dose combination drugs, only 32 combinations have been approved by Central Drugs Standard Control Organisation (CDSCO);

(b) whether in case of malaria, 8 out of 20 drugs are approved by CDSCO;

(c) whether unapproved drugs raise concern about the safety and efficacy of drugs and health of patients;

(d) whether it is also a fact that the circulation of unapproved drugs is more in the private sector than in Government sector; and

(e) if so, the details thereof and the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) An article was published in Journal of Tropical Medicine and International Health on 13.11.2018 mentioning that in India, out of 110 available anti-tubercular Fixed Dose Combination (FDC), only 32 were approved and out of 20 anti-malarial FDCs available, 08 were approved.

(c) Yes. However, no drug can be sold in the country without due approval and valid license of the concerned licensing authority as stipulated in the Drugs and Cosmetics Act, 1940 and Drugs and Cosmetics Rules, 1945 thereunder.

(d) and (e) CDSCO has not received any such report.

**AYUSH treatment packages under PMJAY**

2521. SHRI VAIKO:

DR. T. SUBBARAMI REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to include certain Ayurvedic, Yoga, Unani, Siddha and Homoeopathy (AYUSH) treatment packages in the Pradhan Mantri Jan Arogya Yojana (PMJAY);

(b) if so, the details thereof;

(c) whether the guidelines in this connection have been finalised; and

(d) by when the proposal will be implemented and what would be the estimate of beneficiaries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) No.

(c) and (d) In view of the reply to the part (a) and (b) above, question do not arise.

#### **Improvements in Ayushman Bharat Yojana**

2522. SHRI VAIKO:

DR. T. SUBBARAMI REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of jobs that are estimated to be generated in Ayushman Bharat Yojana in the next five years, in the country;

(b) whether any shortcomings are found in the working of the Ayushman Bharat Yojana;

(c) if so, the details thereof;

(d) the efforts made to make Ayushman Bharat foolproof and to bring about improvements in the yojana; and

(e) the number of people who got benefits under the Pradhan Mantri Jan Arogya Yojana (PMJAY), in the last year and in the current year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As part of Ayushman Bharat - Health and Wellness Centres (AB-HWCs), all the Sub Health Centres (SHCs), Primary Health Centres and Urban Primary Health Centres are to be upgraded into HWCs to deliver Comprehensive Primary Health care (CPHC). The plan is to create 1,50,000 HWCs by financial year 2022, which includes around 102 lakhs 674 Sub Health Centres (SHCs). The primary health team at the SHC level AB-HWCs would